

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1878  
ANSWERED ON:05.12.2012  
FOREIGN DIPLOMATS IN INDIA  
Tagore Shri Manicka

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether diplomats posted in India can hold meetings with Chief Ministers of States without concurrence/knowledge of the Union Government;
- (b) if so, the Governments' position in this regard;
- (c) whether any such instance has been brought to the notice of the Government in the recent past; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SHRIMATI PRENEET KAUR)

(a) No.

(b) As per prescribed norms, requests for such meetings are to be transmitted to the Ministry of External Affairs ten working days in advance of the proposed date of visit. For visits to restricted areas, Protected Area / Restricted Area Permits need to be obtained from the Ministry of External Affairs and request for such permits needs to be transmitted to the Ministry of External Affairs at least 4 weeks in advance of the date of travel.

(c) No.

(d) Does not arise.